

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 11/2010	TP 19/16	Hearing	397/ 398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajasekhar VK 95001 53344 consult@nslaw.in	counsel for R1, R3, R4 & R5	Rajanulhan.
2.	RAMESH BHAI.D. 9444 307391 brightrai@yahoo.com	counsel for the Petitioners	Ramesh Bhai 10/8/17

Counsel for petitioner is present. Counsel for respondent is also present. Amended copy is filed. Both the counsels requested time as there is possibility of settlement between the parties.

List it on 15.09.2017.

MEMBER (J)

MEMBER (T)